

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 61(ND)/2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2016**

NAME OF THE COMPANY: Sh. Kuldeep Kaul & Anr

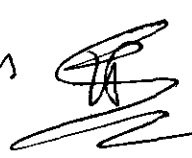
Vs.

M/s. HBE Aviosecc Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242
of the Companies Act 2013.**

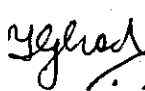
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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- | | | | | |
|----|----------------------------|---------|--|--|
| 1. | Mr. A.S. Chandhok, Sr. Adv | Sr. Adv | | |
| 2. | NPS Chawla | Adv | | |
| 3. | Aweelna Sharma | Adv | | |
| 4. | Ms. Sweta Kulkarni | Adv | | |

Petitioner 

- | | | | | |
|----|--------------------------------|------|--|--|
| 1. | Mr. Siddharth Yadav, Adv. | Adv. | | |
| 2. | Mr. Rakesh Gha, Adv. | Adv. | | |
| 3. | Ms. Vijeta Mukherjee, Adv. | Adv. | | |
| 4. | Ms. Tanushree Ghosh, Adv. | Adv. | | |
| 5. | Mr. Nishant Bhattacharya, Adv. | Adv. | | |
| 6. | Ms. Rishma Takkar, Adv. | Adv. | | |

Respondents.



Respondents.

R-4 (PNB)

ORDER

For order see C.P. 62(ND)/2015.